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Title: The Minister of Tribal Affairs and Minister of Panchayati Raj laid the statement regarding status of implementation of the recommendations contained in the 29th Report of the Standing Committee on Rural Development on Demands for Grants (2012-13), pertaining to the Ministry of Panchayati Raj.

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO): I beg to lay the Statement on the status of implementation of the recommendations contained in the Twenty-Ninth Report of the Standing Committee on the Rural Development of 15 Lok Sabha in pursuance of the Direction 73A of the hon. Speaker, Lok Sabha.

The Twenty-Ninth Report of the Standing Committee on Rural Development of 15th Lok Sabha was presented to the Lok Sabha on 3rd May, 2012. The report relates to examination of Demands for Grants of Ministry of Panchayati Raj for the year 2012- 2013.

Action taken statements on the recommendations and observations contained in the report of the Committee had been sent to the Standing Committee on Rural Development in August, 2012.

The present status of implementation of the various recommendations made by the Committee is indicated in the Annexure to my Statement which is laid on the Table of the House. I would not like to take the valuable time of the House to read out the contents of this Annexure. I request that this may be considered as read.
